Research Advisory Committees have been in existence to scrutinise and monitor the environmental projects funded by this Ministry. The composition of these Committees and the respective areas of research are provided in the Annexure. The findings of these projects are published for wide circulation and they are taken into account while formulating policies and programmes for improving ecological and environmental conditions. [See Appendix 179, Annexure No. 50]

## HFC, Durgapur in the list of B.I.F.R.

2269. SHRI SANJAY DALMIA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Hindustan Fertilizer Corporation of India (HFC), Durgapur is in the list of B.I.F.R.; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA): (a) and (b) Since the accumulated losses of Hindustan Fertilizer Corporation Ltd. (HFC), inclusive of its Durgapur unit, had exceeded its net worth, the Board for Industrial and financial Reconstruction (BIFR) declared it a sick company on 12.11.1992 in accordance with the provisions of the Sick Industrial Companies (Special Provisions) Act, 1985.

## Non-availability of fertilizers in the North Eastern Region

2270. SHRI ONWARD L. NONGTDU: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government are aware that fertilizers are not available on time in the North Eastern region;

(b) whether Government propose to set-up new chemical fertilizer plants in the North East during the next five years; and

(c) if so, the locations of these plants?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA): (a) Urea is presently the only fertiliser under the statutory price and movement controls of the Government. The supply of urea to the North Eastern region is mostly made by the Hindustan Fertiliser Corporation Ltd. (HFC) plant at Namrup. The demand of urea in the region has been satisfactorily met despite constraints of topography and infrastructure including inadequate availability of warehouses. The availability of urea during the current Rabi season (upto 30.11.96) in relation to the ECA allocation is 43% which is adequate to support the demand.

As regards other decontrolled fertilisers, their availability is determined by the market forces in terms of demand and supply.

(b) and (c) As per the Industrial Policy statement issued by Government on 24.7.91, no industrial licence is required for setting up a fertiliser plant. The entrepreneurs are however expected to tie up feedstock and fuel linkages for ensuring their availability. A proposal of Reliance Assam Petrochemicals Ltd. to set up a gas based plant in Assam has not made any progress for want of allocation of Natural Gas.

## केन्द्रीय विश्व विद्यालयों में मंडल आयोग की सिफारिशों को लागू किया जाना

2271. श्री अनिल कुमार: क्या मानव संसाधन विकास मंत्री यह बताने की कुपा करेंगे कि:

(क) क्या यह सच है कि देश में केन्द्रीय विश्व विद्यालयों में शिक्षकों और शिक्षणेतर कर्मचारियों की नियुक्ति के अन्य पिछड़े वर्गों के लोगों को मंडल आयोग की सिफारिशों के अनुसार आरक्षण सुविधा नहीं दी जा रही है; और

(ख) यदि हां, तो उसके मुख्य कारण क्या है?

मानव संसाधन विकास मंत्रालय के सिक्षा विभाग में राज्य मंत्री (श्री मुही राम सैकिया): (क) और (ख) विश्वविद्यालय अनुदान आयोग के अनुसार सिविल पदों तथा सेवा में अन्य पिछड़े वर्गों के लिए आरक्षण तथा 20 सूत्रीय रोस्टर को शुरू करने के संबंध में केन्द्रीय विश्वविद्यालयों तथा सम विश्वविद्यालयों को भारत सरकार के आदेश को लागू करने की सलाह दी गई है। तथापि, शिक्षण पदों में अन्य पिछड़े वर्गों को आरक्षण देने का मुद्दा विश्वविद्यालय अनुदान आयोग के विचाराधीन है।